

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
13.08.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. OS 57/2020 2. OS 33/2019 3. OS 173/2020 4. OS 75/2020 5. OS 119/2018 Adv 6. OS 27/2019 7. EX 1/2018 8. OS 61/2013 9. OS 83/2020	11. CC 819/2020 12. CC 1087/2015 13. CC 379/2015 14. CC 1784/2019 15. C Misc 138/2020
ISSUES	ARGUMENTS
10. OS 215/2019	16. CC 1373/2017 17. CC 801/2020

Hosakote
Dated: - 12.08.2020

(Cm)
12/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.